

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 27th July, 2021

No. LJ(B)53/93/Pt/216 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officer as Executive Magistrate in the interest of Public services within Sohra Civil Sub-Division, Sohra, East Khasi Hills District with immediate effect and until further orders:

Sl. No.	Name of the Officer	Designation	Office
1	Shri Tyngshainlang Majaw	Junior Engineer, Grade-I (Civil), PHE	The Executive Engineer, PHE, Sohra Division, Sohra



(L.K. Swett),

Under Secretary to the Govt. of Meghalaya,
Law (B) Department.

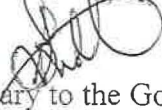
Memo No. LJ(B)53/93/Pt/216 -A,

Dated Shillong, the 27th July, 2021

Copy to :-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Extra Ordinary Gazette of Meghalaya.
2. The Additional Deputy Commissioner, I/c Sohra Civil Sub Division, Sohra with reference to letter No. SSD/JDCL/15/2020/Pt.I/118, dated 13.7.2021.
3. Personnel & A.R. (A) Department for information.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Under Secretary to the Govt. of Meghalaya,
Law (B) Department.

As/